

1	2	3	4	5	6
4	M/s. Hyderabad Allwyn Metal Works Ltd., Hyderabad	M/s. Iseki Agricultural Machinery Mfg. Co. Ltd., Tokyo.	Hyderabad	12,000	Licensed on 13-3-67.
5	M/s. Pravara Tools & Implements Co-operative Society, Pravarnagar.	M/s. Yanmar Diesel Engine Co. Ltd.,	Pravarnagar		Only a letter of intent has been issued. Industrial licence will be granted after the terms of foreign collaboration and requirements of imported capital goods are approved.

In addition, two more schemes of the Government of Punjab and U.P. State Industrial Development Corporation for the manufacture of 12,000 and 15,000 Nos. power tillers per annum respectively have been approved in principle. These schemes also envisage collaboration with Japanese firms. They have been given extension of time to submit detailed schemes till the end of the year 1967.

#### Purchase of Raw Material by Public Undertakings

1410. Shri Y. A. Prasad:  
Shri N. K. Sanghi:

Will the Minister of Industrial Development and Company Affairs be pleased to state the remedial measures taken by Government to avoid losses incurred by the Public Undertakings due to their mode of purchase of raw material?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): In the absence of any reports or complaints about losses arising out of the system of purchase of raw materials adopted by public sector undertakings, no remedial measures have been called for.

#### Forward Markets Commission

1411. Shri D. C. Sharma: Will the Minister of Commerce be pleased to state:

(a) whether the Dentwell Committee has recommended reconstituting of

the structure and functioning of the Forward Markets Commission and a complete redrafting of the Forward Contracts (Regulation) Act of 1952 for the purpose;

(b) whether the recommendation has been considered; and

(c) if so, the results thereof?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir.

(b) Not yet.

(c) Does not arise.

#### Managing Agencies

1412. Shri Prem Chand Verma: Will the Minister of Industrial Development & Company Affairs be pleased to state:

(a) the number of Companies in the private sector which have an authorised capital of rupees one crore or more; and

(b) the number of Managing Agencies which control these companies and the number of concerns being controlled by each Managing Agency?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). The companies in the private sector having an authorised capital of rupees one crore or more are in all 988 of which 228 are managed by 179 managing agents. The number of such companies under the

management of each of these managing agents is shown below:—

No of Managing Agents	No. of Companies under each Managing Agents
1	9
1	6
1	5
1	4
6	3
17	2
152	1

#### Import of Paper and Board

1413. Shri Prem Chand Verma: Will the Minister of Commerce be pleased to state:

(a) the value of import licences for paper and board granted under the export promotion scheme during the last twelve months;

(b) whether Government propose the stoppage of reduction of import of paper and board under the export promotion scheme in view of large scale production of these items in the country; and

(c) if so, the reasons for not taking the decision so far?

The Minister of Commerce (Shri Dinesh Singh): (a) The statistics of value of import licences issued under E.P. Schemes have not been maintained commodity-wise. The value of import licensing done under the E.P. Schemes for individual commodities like paper and Board, therefore, cannot be indicated.

(b) and (c). The import of paper and boards is allowed under the new import policy for registered exporters only to the extent of requirement of imported raw material to be actually used in the manufacture of export products. Due note is taken of indigenous production in permitting imports of different categories of paper and boards.

#### Imports and Exports

1414. Shri Prem Chand Verma: Will the Minister of Commerce be pleased to state:

(a) the number of cases involving over-invoicing and under-invoicing in import and export trade detected and the number of cases in which action has been taken during the last 12 months;

(b) the number of cases involving the breach of import and export rules detected during the last twelve months; and

(c) the number of officers and publicmen against whom prosecution was launched and the number of persons convicted as a result thereof?

The Minister of Commerce (Shri Dinesh Singh) (a) 83 cases

(b) 374 cases

(c) 86 cases of prosecution and 7 of conviction.

No officer is involved.

साज्जा तथा गोमोह स्टेशनों पर जल की व्यवस्था

1415. श्री राजाबतार शास्त्री : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को इस बात की जानकारी है कि पूर्वी रेलवे पर साज्जा और गोमोह स्टेशनों पर कर्मचारियों को दिया जाने वाला जल स्वास्थ्य के लिए हानिकारक है;

(ख) क्या रेलवे इंजनों ने भी जल की जांच करने के बाद इस तथ्य की पुष्टि की है; और

(ग) यदि हां, तो कर्मचारियों के लिये शुद्ध जल की व्यवस्था करने के लिये सरकार का क्या प्रयत्न करने का विचार है और ये प्रयत्न कब तक लिये जायेंगे?

रेलवे मंत्री (श्री. वि. सु. कुमाय्या) :

(क) के (ग) गोमोह और साज्जा, दोनों